

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

35

T.C.P No. 61/(MAH)/2005
CA No. 98/2016 & 185/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

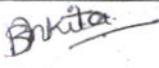
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE PARTIES: Mr. Sujan Parikh

V/s.

M/s. Natvar Parikh Industries Ltd. & Ors.

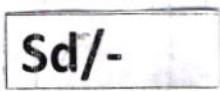
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
35	Ankita Deshpande (Karl Keya & Associates) for Defendant		

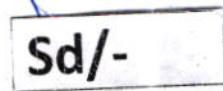
ORDER

CA 98/2016 & 185/2010 IN TCP 61/397-398/NCLT/MB/MAH/2005

At request of the parties, list this matter on 28.7.2017

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)